

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION No. 1910
TO BE ANSWERED ON 10.12.2015

Import of Coal

1910.SHRI SUNIL KUMAR MONDAL:

Will the Minister of COAL be pleased to state:

- (a): whether the Government proposes to import coal in the next financial year;
- (b): if so, the details thereof; and
- (d): the steps taken by the Government to improve the quality of coal and reduce its import?

Answer

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,
POWER AND NEW AND RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a)&(b): As per the current import policy, coal is already under Open General License (OGL) and consumers are free to import coal from the source of their choice as per their contractual prices on payment of applicable duty.

(c): The focus of the Government is on improving the domestic production of Coal which include efforts to expedite clearances, pursuing with State Government for help in expediting land acquisition and coordinated effort with Railways for movement of coal. Steps have been taken by Coal India Limited (CIL) and its subsidiaries to improve the production and quality of coal by adopting latest available technologies such as Continuous Miners, Selective Mining, Surface Miners and clean Coal Technologies, Coal sizing and sampling. CIL has recently introduced 'third party sampling' of the coal supplied under which the coal purchasing party is free to choose a sample of its choice from the empanelled list of third party samples. To address the quality of coal issue CIL has undertaken project to construct 15 washeries (9 non-coking and 6 coking) having total capacity of 112.6 Mte.
